

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. C.P. (IB)/598(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

**NAME OF THE PARTIES:- Punjab National Bank Through
Proposed Resolution Professional Cma
Srigini Rajat Naidu
V/s
Shri Vijay Gutte Personal Guarantor
For M/S. Seam Industries Limited**

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Aniruth Purusothaman appeared for the Respondent. List this matter on **26.06.2024**.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

SD/-

KULDIP KUMAR KAREER
Member (Judicial)